

ceeding against the Himachal Pradesh Cricket

ted by the sports body," he stated.

"I am being targeted for

tered cases against the HPCA headed by BJP MP Anurag Thakur for viola-

would regain power on the basis of its agenda of development.

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### ON NOTICE

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ology • Pharmaceutical Sciences  
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amination towards admission to above  
vited as per schedule below

Interview	Jan 9, 2017(Monday)
Application form	02.01.2017
Copy of application and documents	05.01.2017
Copy of application and documents	07.01.2017
	15.01.2017

ant subject with 55% marks(50% for  
ntially- abled) in aggregate.

Site: www.ateshuniiversity.as.in Registrar



## DEBTS RECOVERY TRIBUNAL-III

Government of India, Ministry of Finance (DFS)

SCO: 39-40, 2nd Floor, Sector-8 C, Chandigarh, Ph.: (0172) 2515458

### TENDER NOTICE

The Ministry of Finance (DFS), New Delhi is going to establish new Debts Recovery Tribunal-III at Chandigarh and has hired premises in Sector-17A, Chandigarh for its in-housing. The necessary infrastructure is required for making it functional. The sealed tenders for procurement of the following items are called from reputed firms/companies or from their authorized dealers. Sealed envelopes of their bids quoting best rates should reach in this office within 20 days from the date of publication of this tender:-

S No.	Items Name and Specifications	No of Items	Rate to be Quoted
1.	Computers, HP/Lenovo Make, 6th Gen, Ram 4 GB, HD 1 TB with TFT Monitor in built UPS	17	
2.	Multipurpose Laser Printer, HP MFP 1005	17	
3.	Executive Chair for Officers (Give rates for top three models)	07	
4.	Staff Chairs	18	
5.	Executive Tables for Officers (Give rates for top three models)	07	
6.	Side Table Racks for Officers	06	
7.	Computers Tables	09	
8.	Staff working station	18	
9.	Photocopier, (Give rates for top three models)	01	
10.	Compact filing System for safe keeping of Records	10	
11.	Split AC 1.5 Ton each	06	
12.	LED Smart TV 42"	01	
13.	Ceiling fans 48"	20	
14.	SAFE small size (Tizori)	01	
15.	Refrigerator 165 Liters	01	

### TERMS AND CONDITIONS:-

1. Rates of each item should be mentioned their against in above proforma. 2. All discounts, taxes and duties should clearly be mentioned. 3. Each bid should be enclosed with a Demand Draft of Rs 200/- in favour of Assistant Registrar, Debts Recovery Tribunal-I, Chandigarh being cost of the tender. 4. Goods will be supplied at SCO 33-34-35, Sector-17A, Chandigarh. 5. Payment will be made directly in the account of supplier by PAO New Delhi against each bill after receiving of materials as per respective supply orders. 6. Delivery of the ordered goods will be provided within one week from the date of supply order. 7. The Purchase Committee has a right to cancel any or all bids without assigning any reason. 8. Warranty should be provided as per respective items. 9. The uncalled bids or bids containing uncalled remarks will be rejected. 10. The firm/ company shall arrange road permit and transportation of goods to this office at its own. 11. Suppliers can visit for detailed enquiry, if any, in this office during duty hours only.

(SN Ranga)  
Assistant Registrar